## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3638 ANSWERED ON:16.08.2010 DRINKING WATER SUPPLY Deo Shri Kalikesh Narayan Singh

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of household connections individual as well as multiple being given under the National Rural Drinking Water Supply Programme (NRDWP) for the last three years, State-wise;
- (b) the progress in terms of NRDWP (coverage) for Orissa in the year 2009-10;
- (c) whether the Government is planning to amend the criteria for fund allocation for extremely backward region of the country under NRDWP;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

- (a) Under the National Rural Drinking Water Programme (NRDWP), assistance is provided to states to create public infrastructure to provide drinking water to rural habitations and achievement is monitored in terms of number of habitations covered. However, States are free to provide household connections from rural water supply schemes.
- (b) During 2009-10, against a target to cover 3,452 rural habitations with provision of potable drinking water supply in Orissa, State Government has reported coverage of 9,777 habitations.
- (c) to (e) The criteria for allocation of funds have been modified in March, 2010. The modified criteria for allocation of funds inter alia includes, weightage to rural population, SC & ST rural population and areas of the States under Desert Development Programme and Drought Prone Areas Programme, Hill Areas Development Programme and special category hill States. Thus, there is no proposal to amend the criteria for allocation of funds.